NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P No. 11/74(3)/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Neesa Leisure Ltd.

Section of the Companies Act:

Section 74(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioner.

Perused the petition.

Petition is admitted

Call for the report from Registrar of Companies, Gujarat to send a detailed report about the status of the company including the list of depositors, debenture holders, if any. Assum lever holders accordingly.

Petitioner is directed to issue notice to all the deposit holders as on 31.03.2017 along with the copy of this petition and copy of this order.

List the matter on 24.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.